

(2)

Dated: 8/2/96

Mr. S.S. Karkera,
Counsel for the applicant
Mr. P.P. Yadav, AD,
Maharashtra, Bombay is
present on behalf of
respondents - has filed
reply today with an
undertaking to serve copy
of the same on the other
side.

Being a Single Member
Bench matter, the same
be placed before the
Tribunal for hearing
on 29-2-96.


Registrar

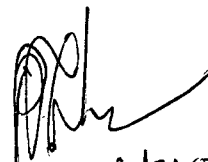
Dated: 29.2.96 Sr No. 9

Shri S.S. Karkera for
the applicant. None for
the respondents.

Counsel for the
applicant seeks time to
argue.

Put up for hearing
on 18-4-96.

m.j.


(P.P. Srivastava)
MCA)

18/4/96-17

Heard Shri Karkera, Counsel
for Applicant.
He states Shri P.M. Roadhan,
Counsel for respondents
is in difficulty and
therefore seeks adjournment.
Adjourned to 11/7/96.

M.R.K.

(M.R. Kolhatkar)
MCA)

alp.

OA 1205/95 (15) Dated:18.4.2000

Shri S.S. Karkera counsel for the applicant. None for the respondents.

Shri Karkera states that he has no instructions. In the circumstances the OA is dismissed for non prosecution.

S.L. Jain
(S.L.Jain)
Member(J)

B.N. Bahadur
(B.N.Bahadur)
Member(A)

NS

Order/Judgement despatched
to Applicant/Respondent(s)
on 12/5/00

29/5/00